

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE,  
KHOWAI TRIPURA.

No. : F.9(37)-DJ/Judl/KH/2021/ 676 , Dated, Khowai,  
The 6<sup>th</sup> day of March, 2021

To  
The Registrar (Judicial),  
High Court of Tripura,  
A G A R T A L A

Subject :- Submission of statement in consolidated form of pendency and disposal report in regard to Civil & Criminal cases under the Jurisdiction of Khowai judiciary for the month of **February, 2021.**

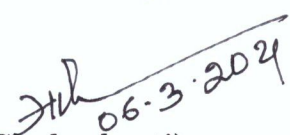
Sir,

With reference to the subject cited above, I am furnishing herewith the statement in consolidated form of '***pendency and disposal report in regard to Civil & Criminal cases***' under the Jurisdiction of Khowai judiciary for the month of **February , 2021** as per proforma supplied from your end.

This is for favour of your kind perusal and doing the needful.

Yours faithfully,


Encl:-  
01 (One) sheet of paper.

  
( H. Chakrabarti )  
District & Sessions Judge,  
Khowai : Tripura.

## Subordinate Court of the Office of the District & Sessions Judge, Khowai District, Tripura.

Subject :- Monthly Statement of Pendency & Disposal Report for the month of February, 2021(Consolidated Statement under the Jurisdiction of Khowai Judicial District )

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge	182	8	303	8	0	0	485	16
Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.)	16	0	280	28	573	258	869	286
Civil Judge( Sr. Div)-cum-Assstt Sessions Judge	50	4	58	0	0	0	108	4
Civil Judge ( Jr. Div )-cum-J. M. 1 <sup>st</sup> Class	42	1	74	18	424	84	540	103
Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge ( Jr. Div )	25	1	248	86	538	276	811	363
<b>Total</b>	<b>315</b>	<b>14</b>	<b>963</b>	<b>140</b>	<b>1535</b>	<b>618</b>	<b>2813</b>	<b>772</b>

  
 District & Sessions Judge  
 Khowai Judicial District  
Khowai, Tripura

06.3.2021